

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 278 OF 2017 &
IA NO. 992 OF 2017

Dated: 22nd February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Rattan India Power Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora for R-1

Ms. Poorva Saigal
Mr. Shubham Arya for R-3

Mr. Rajiv Shankar Dvivedi
(in I.A. No. 992 of 2017)

ORDER

Learned counsel for the appellant seeks two weeks more time to file reply to IA No. 992 of 2017. He may take steps to file the same on or before 09.03.2018 after serving copy on the other side.

List the matter on **10.04.2018**.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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